## Unprecedented heavy rainfall and damage in Bengaluru and request for intervention and assistance of Central Government

SHRI K. C. RAMAMURTHY (Karnataka): Thank you, Sir, for giving me an opportunity to mention a very important matter pertaining to Karnataka. ...(Interruptions)... Sir incessant heavy rains in Karnataka from October, particularly in Bengaluru, has thrown life topsy-turvy, inundated and damaged many houses, lakes overflowed, damaged various infrastructure facilities in the Silicon city of India and at other places. ...(Interruptions)...

Sir, if you look at Bangalore Rural, percentage Departure from Normal Rainfall is 1389 per cent and in Bangalore Urban, it is 1122 per cent which is the highest in the last six decades. ... (Interruptions)... And, Sir, Karnataka received 129 mm rainfall between 1-21 Nov'21 which is highest in the last one decade and 3rd highest in the last six decades. ... (Interruptions)....

MR. CHAIRMAN: Please do not show papers. No slogans, please. ... (Interruptions)....

SHRI K. C. RAMAMURTHY: Issue of Yellow Warning by IMD for many districts, including districts in the Western Ghats, clearly indicates the magnitude of severity. The untimely incessant rainfall all over the State has caused extensive damage to standing crops, most of which were in the harvesting stage. ... (Interruptions)... The persistent rainfall has also damaged a large number of houses and critical infrastructures such as roads, schools, and other Government offices. ...(Interruptions)... Many of the low lying areas are flooded. Twenty-five people have lost their lives; more than 9,000 houses damaged; crop lost in 7 lakh hectares; more than 2,300 kms of roads are damaged in the State; huge infrastructure damage occurred; and, 100s of kilometers of roads, culverts and bridges damaged in Bengaluru alone. There is no doubt that Civic Authorities and the Government of Karnataka have been doing everything they can in relief, rescue and restoration work. ... (Interruptions)... But, it is not enough since the damage is enormous. Hon. Prime Minister and the hon. Home Minister are seized of the matter and are in contact with the hon. Chief Minister. In view of the above, I request the Government of India to (1) Send IMCT immediate to take up on-spot assessment of damages to release relief from NDRF; (2) Release Rs. 2000 crores as immediate financial assistance to take up relief, rehabilitation and restoration works in a fixed timeframe and carry out repairs to roads, storm water drains, storm water drain networks, etc.; and (3) To constitute an Expert Committee to study the causation of such extreme events and study the change in climatic conditions, etc. and suggest a concrete plan of action. Thank you, Sir. ... (Interruptions)...

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member. ... (Interruptions)...

SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the issue raised by the hon. Member. ... (Interruptions)...

SHRI K. NARAYAN (Karnataka): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI IRANNA KADADI (Karnataka): Sir, I also associate myself with the issue raised by the hon. Member. ... (Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, in protest we are all walking out.

MR. CHAIRMAN: You have got every right.

(At this stage some hon. Member left the Chamber.)

MR. CHAIRMAN: No. I have called Shri Vijayasai Reddy to speak on floods in Andhra Pradesh....(Interruptions)... I will hear Shri Keshava Rao later....(Interruptions)...

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Let them walkout, Sir. ... (Interruptions)...

MR. CHAIRMAN: You have got every right to walkout. ...(Interruptions)... I am not questioning it. But, keep the respect of the House in mind. ...(Interruptions)... Now, Shri Vijayasai Reddy.

SHRI V. VIJAYASAI REDDY: Let them walkout, Sir. The House will be in order. ... (Interruptions)...

MR. CHAIRMAN: No comments. ...(Interruptions)... No, no. No comments. ...(Interruptions)... They have got every right to walkout. ...(Interruptions)... In a democracy, they have a right to walkout. ...(Interruptions)...

SHRI V. VIJAYASAI REDDY: Sir, they cannot create unwarranted interruptions in the House. ... (Interruptions)...

MR. CHAIRMAN: Mr. Vijayasai Reddy, one second. ...(Interruptions)... Don't make comments. ...(Interruptions)... They have made their intentions to walkout. ...(Interruptions)... In a parliamentary democracy, either you can talk-out or walkout. ...(Interruptions)... But, wasting the time of the House or disrupting the Business of the House is not allowed. ...(Interruptions)... So, I respectfully, honour their sentiments. ...(Interruptions)... But, I only tell them please see to it that the House is allowed to function. ...(Interruptions)... Let the House be allowed to function. ...(Interruptions)... Shri Vijayasai Reddy.

## Need to provide financial assistance to Andhra Pradesh for losses due to heavy rains and floods

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, it is a very important issue relating to the people of Andhra Pradesh.

Heavy rains triggered by a depression over the Bay of Bengal on the 18<sup>th</sup> of November led to flash floods and wreaked havoc in Rayalaseema and South Coastal districts of Andhra Pradesh. The unprecedented rains and floods caused breaches to reservoirs, thereby inundated villages and towns in Andhra Pradesh. Roads, bridges, railway tracks were extensively damaged. Electricity utilities have been uprooted. Houses were either washed away or inundated in flood waters rendering thousands of people homeless. So far, 44 people have died, 16 are reported missing and about 70,000 persons have been displaced from their homes.

Farmers have also suffered huge losses since crops ready for harvesting were destroyed. It is estimated that about 1.85 lakh hectares of agriculture and horticulture crops have been damaged.